

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**C.P.No.205/KB/2017**

**Present:1. Hon'ble Member (J) Ms. Manorama Kumari  
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> May, 2017, 10.30 A.M**

Name of the Company		Sita Ram Goel. -Versus- Crown Transport Pvt. Ltd.	
Under Section		<b>271-274</b>	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

None responded from both sides.

List the matter on 14/07/2017.

  
(Manorama Kumari)  
Member (J)

  
(S.Vijayaraghavan)  
Member (T)